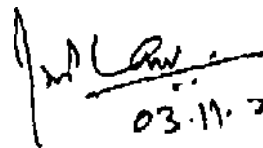


**ORDER NO. 195 OF 2014**

The following officers in the grade of Commissioner of Income Tax are, hereby, transferred and posted as indicated against their names with immediate effect and until further orders:

S.NO.	CIVIL CODE	Name of the officer S/Shri/Smt./Ms.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	REMARKS
1	83048	BINOD KUMAR	CIT-2	Ludhiana	CIT (ITAT)-2	Delhi	
2	84040	S K MITTAL	CIT-5	Chennai	CIT	Panchkula	
3	84074	HUKAM CHAND NEGI	CIT(TDS)	Chandigarh	CIT	Shimla	
4	86006	ANAND KUMAR AGGARWAL	CIT-1	Kanpur	CIT (ITAT)-1	Lucknow	
5	87032	OMKARESHWAR CHINDRA	CIT-1	Trichy	CIT-1	Vishakhapatnam	
6	87065	PUNAM K.SIDHU	On return from Study Course	Delhi	CIT (OSD)	Delhi	To handle the IT & TP cases in ITAT Delhi; To be reviewed at the time of AGT
7	88103	S L MEENA	CIT	Faizabad	CIT(A)-1	Ahmedabad	
8	88111	RAMESH CHAND	CIT	Shimla	CIT(TDS)	Chandigarh	
9	89114	G APARNA RAO	On return from EOL	Bangalore	CIT(ITAT)-1	Hyderabad	
10	89117	SANDEEP KUMAR	CIT(A)-1	Surat	CIT(OSD)- Helpline	Delhi	
11	90049	ANAND JHA	On return from deputation		CIT(OSD), CBIT	Delhi	To be posted with Member(IT); To be reviewed at the time of AGT
12	91072	SUNIL KUMAR	CIT(OSD)	Delhi	CIT	Rohtak	
13	92023	ANSHU SHUKLA PANDEY	UOP CIT(ITAT)	Patna	CIT(A)-1	Kanpur	

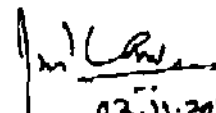
S.NO.	CIVIL CODE	Name of the officer S/Shr/Smt./Ms.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	REMARKS
14	84057	DR.UPPULETI DEVI PRASAD	CIT(A)-5	Hyderabad	CIT(AUDIT AND CO)	Bhubaneswar	
15	85002	PRADEEP KUMAR AMBASTHA	On return from deputation		CIT	Ghaziabad	
16	86020	NAGESHWAR RAO KORIPALLI	CIT-2	Coimbatore	CIT	Guntur	
17	87053	YALAVARTI RAJENDRA	CIT(DR)ITS C-2	Mumbai	CIT(A)-1	Bangalore	
18	87091	NAVIRI AMRUTA RAO	CIT(A)	Raipur	CIT(ITAT)-1	Bilaspur	
19	88043	NEENA SINGH PANDEY	On return from deputation		CIT(ITAT)-6	Mumbai	To be reviewed in AGT
20	88078	DR. SWETABH SUMAN	CIT(ITAT)-5	Kolkata	CIT	Muzaffar Nagar	
21	89031	DINESH KUMAR CHHABLANI	On return from Study Leave		DIT(INV)	Bhopal	
22	89042	DR.BANWARI LAL	CIT(A)-2	Thane	CIT-3	Baroda	
23	89080	DR. SUDHA KUMARI	CIT(ITAT)-2	Delhi	CIT(TDS)	Guwahati	
24	89084	A.K.KHANDELW AL	CIT(ITAT)-1	Jaipur	CIT(A)-4	Surat	
25	89085	TARUN KUMAR	On return from deputation		CIT	Meerut	
26	89094	ARUN KUMAR TIWARI	CIT(A)-8	Kolkata	CIT	Dibrugarh	
27	89099	RASMI RANJAN DAS	CIT(A)	Berhampur	DIT (INTL. TAX)	Kolkata	
28	89100	UPAMANYU BASU	On return from deputation		CIT(A)-30	Delhi	To be reviewed in AGT
29	89109	DR. SUBHASH CHANDRA	CIT(ITAT)-2	Jaipur	CIT(A)-1	Thane	
30	89120	OBOU ATHIKHO MAO	CIT(TDS)	Guwahati	CIT(A)-2	Thane	
31	90002	NARENDER KUMAR CHAND	On return from deputation		CIT DR (IP)(ITAT)	Mumbai	

  
03.11.2014

S.NO.	CIVIL CODE	Name of the officer S/Shri/Smt./Ms.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	REMARKS
32	90040	SIBENDU MOHARANA	On return from Study Leave		DIT(EXEMP)	Chennai	
33	90053	ASIT SINGH	On return from deputation		DIT(ITSC)-II	Delhi	To be reviewed in AGT
34	90072	MUKESH VERMA	CIT(CO AND AUDIT)	Pune	CIT(ITAT)-I	Jaipur	
35	90094	VISMITA TEJ	On return from deputation		CIT	Ranchi	
36	91010	ROJEE AGARWAL	On return from CCL		CIT(ITAT)-2	Jaipur	
37	91042	MD. SHAHID ATAHAR KHAN	On return from deputation		CIT(CO)	Ahmedabad	
38	92005	SANDIP GARG	CIT(OSD)	Delhi	CIT(CO AND AUDIT)	Pune	

2. The Pr. CCIT /CCIT (CCA) concerned should ensure compliance of this order immediately and a report in this regard should be sent to the Board as well as Database Cell at [www.irsOfficersonline.gov.in](http://www.irsOfficersonline.gov.in) by 05.11.2014 (F/N) positively.


3. Hindi version of this order will follow.

  
03.11.2014  
(Brij Mohan)

Under Secretary to the Government of India  
Tel. 011-2309-5474

Copy to:-

1. Officers concerned.
2. All Principal Chief Commissioners/ Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o Principal CCIT (CCA) concerned
5. P'ss to FM / MOS (Finance) / Secretary (Revenue) / AS(R) / Chairman, CBDT / Members, CBDT / JS (Admn.) CBDT / JS(Revenue)
6. Advisor to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ ITGOA/ITEF.
9. Web Manager for hosting this order on the [www.irsOfficersonline.gov.in](http://www.irsOfficersonline.gov.in) and [www.incometax.gov.in](http://www.incometax.gov.in) website.

  
(Brij Mohan)

Under Secretary to the Government of India  
Tel. 011-2309-5474

**F.No. A-22011/3/2014-Ad.VI-(Part)**  
**Government of India**  
**Ministry of Finance**  
**Department of Revenue**  
**(Central Board of Direct Taxes)**

New Delhi, dated the 3<sup>rd</sup> November, 2014.

**ORDER NO. 196 OF 2014**

The following local changes in the grade of Commissioner of Income Tax are, hereby, ordered with immediate effect and until further orders:

S.NO.	CIVIL CODE	NAME OF THE OFFICER S./SHRI/SMT./M S.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	REMARKS
1	91083	INDERJIT SINGH	CIT (ITAT)	AGRA	CIT (A)-1	AGRA	
2	92024	RAJARSHI DWIVEDI	CIT (A)-1	AGRA	CIT (ITAT)	AGRA	
3	83034	KAILASH CHANDRA NAREDI	CIT (CO)	AHMEDAB AD	CIT (C)-2	AHMEDAB AD	
4	84009	YOGENDRA KUMAR BATRA	CIT (TDS)	AHMEDAB AD	CIT-1	AHMEDAB AD	
5	86005	RAVINDRA KUMAR	CIT-1	AHMEDAB AD	CIT (TDS)	AHMEDAB AD	
6	90073	DALIP BRAR	CIT (ITAT)-3	CHENNAI	DIT (RTI)	CHENNAI	
7	88060	D N KAR	DIT (EXEMP)	CHENNAI	CIT (ITAT)-3	CHENNAI	
8	82061	AJAY KUMAR KURAPATI	CIT(OSD)	CUTTACK	CIT	CUTTACK	WEF 30-11-2014 ON RETIREMENT OF SH. P K DASH
9	86057	ASHOK KUMAR	CIT (A)-30	DELHI	CIT (A)-10	DELHI	
10	91036	PSS REDDY	CIT (ITAT)-1	HYDERAB AD	CIT(A)-5	HYDERAB AD	
11	89002	DR. HARMEET SINGH	CIT(A)-1	KANPUR	CIT-1	KANPUR	
12	85064	VIJAY KUMAR	DIT (INTL. TAX)	KOLKATA	CIT (ITAT)-5	KOLKATA	
13	88107	OM PRAKASH MEENA	CIT (A)-2	LUCKNOW	CIT (TDS)	LUCKNOW	
14	89006	K M DIXIT	CIT (TDS)	LUCKNOW	CIT(A)-2	LUCKNOW	
15	84061	SURINDER JIT SINGH	CIT-8	MUMBAI	CIT (ITAT)-9	MUMBAI	
16	85073	PRITAM SINGH	CIT (ITAT)-9	MUMBAI	CIT-8	MUMBAI	
17	88015	SANGAM NARAIN SRIVASTAVA	CIT (A)-4	SURAT	CIT-1	SURAT	
18	88045	VINOD KUMAR	CIT (A)-1	THANE	CIT-2	THANE	

*(Handwritten Signature)*

S.NO.	CIVIL CODE	NAME OF THE OFFICER S./SHR./SMT./M S.	PRESENT POST	PRESENT STATION	NEW POST	NEW STATION	REMARKS
19	91008	PALLAVI AGGARWAL	CIT (OSD)	HYDERABAD	CIT (A)-I	HYDERABAD	
20	87015	KARRI KAMAKSHI	CIT (A)-I	HYDERABAD	DIT (IT&TP)	HYDERABAD	

2. The Pr. CCIT/CCIT (CCA) concerned should ensure compliance of this order immediately and a report in this regard should be sent to the Database Cell at [www.irs-officeronline.gov.in](http://www.irs-officeronline.gov.in) by 05.11.2014 (F.N.) positively.

3. Hindi version of this order will follow.

  
(Brij Mohan)  
Under Secretary to the Government of India  
Tel. 011-2309-5474

**Copy to:-**

1. Officers concerned.
2. All Principal Chief Commissioners/ Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, C/o Principal CCIT (CCA) concerned
5. PSs to FM / MOS (Finance) / Secretary (Revenue) / AS(R) / Chairman, CBDT / Members, CBDT / JS (Admn.) CBDT / JS (Revenue)
6. Advisor to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ ITGOA/ITEF.
9. Web Manager for hosting this order on the [www.irs-officeronline.gov.in](http://www.irs-officeronline.gov.in) and [www.incometaxindia.gov.in](http://www.incometaxindia.gov.in) website.

  
(Brij Mohan)  
Under Secretary to the Government of India  
Tel. 011-2309-5474